Engineering Service

5934. SHRI TARIQ ANWAR: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government utilise prestigious national resources for imparting engineering education:
- (b) if so, whether Group "A" Engineer prefer to join I.A.S. and other non-technical Central Group "A" services:
 - (c) if so, the reasons therefor;

Written Answers

- (d) whether in the view of it the national resources are not being wasted;
- (e) if so, the steps taken/proposed to be taken by the Government to make Group "A" Engineering Services more attractive; and
- (f) the Government's action plan for implementation of recommendations of Vth Central Pay Commission a minimum model cadre structure to organise engineering services carers growth opportunities as I.A.S. and other non-technical Central Group "A" services?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (f) Information is being collected and will be laid on the Table of the House.

Funds for Scheduled Tribes

5935. SHRI PRAKASH YASHWANT AMBEDKAR: Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of amount spent on Scheduled Tribes by the Central Government and the State Governments since 1990 till date:
 - (b) the total population of Scheduled Tribes;
- (c) the number of Scheduled Tribes living below poverty line; and
 - (d) the reasons for their under development?

THE MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRIMATI MANEKA GANDHI): (a) An amount of Rs. 8436.03 and 24124.26 Crores have been spent on the development of Scheduled Tribes by the Central Government and the State Governments respectively from 1990-91 to 1997-98.

- (b) According to 1991 census the total population of the Scheduled Tribes in the country was 6.78 crores.
- (c) As per estimates made by the Planning Commission in the year 1993-94 51.94% and 41.14%

- of Scheduled Tribe population living in rural and urban areas respectively were found below the poverty line.
- (d) The reasons for their under development are geographical isolation, shyness of contact with others and general backwardness.

Murder of Women during their Pregnancy Period

5936. SHRI SADASHIVRAO DADOBA MANDLIK: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether a number of incidents have come to the notice of the Government in which the women are being murdered during their pregnancy period in the country particularly in Delhi;
 - (b) if so, the details thereof;
- (c) whether in a case a woman Hemlata has become the victim due to such crime;
- (d) if so, the action taken by the Delhi Police on FIR No. 343/98 registered in Mehrauli Police Station;
- (e) whether the officials of the said police station are protecting the culprits; and
- (f) if so, the steps taken/proposed to be taken by the Union Government against the guilty police officials?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI): (a) to (f) Information is being collected and will be laid on the Table of the House.

[Translation]

Schemes for Family/Matrimonial Sickness Benefits

5937. SHRI RAM SHANKAR BHARGAVA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government have received some applications from Sitapur under the Family Benefit Scheme, Matrimonial Benefit Scheme and Sickness Benefit Scheme during the last three years;
 - (b) if so, the details thereof; and
- (c) the action taken by the Government for disposal of those applications?

THE MINISTER OF STATE OF THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI DALIT EZHILMALAI): (a) to (c) As per information given by the Department of Rural Development, the National

Social Assistance Programme (NSAP) with its three components namely, National Old Age Pension Scheme (NOAPS), National Family Benefit Scheme (NFBS) and National Maternity Benefit Scheme (NMBS) came into force with effect from 15th August, 1995. Under National Family Benefit Scheme (NFBS), Central assistance is given to the bereaved household living below the poverty line in case of death of primary breadwinner. Under National Maternity Benefit Scheme (NMBS), Central assistance is given to the pregnant women of household below the poverty line upto first two live births. Funds under NFBS and NMBS are released directly to the District. No application under NFBS and NMBS has been received.

Under the National Illness Assistance Fund, administered by the Ministry of Health and Family Welfare, no applications have been received from Sitapur District.

[English]

Problems of Sugar Industry

5938. SHRI K. YERRANNAIDU: SHRI R. SAMBASIVA RAO: DR. T. SUBBARAMI REDDY:

Will the Minister of FOOD AND CONSUMER AFFAIRS be pleased to state:

- (a) the details of problems facing by the sugar industry at present;
- (b) whether the Indian Sugar Mills Association has submitted any memorandum;
 - (c) if so, the details thereof; and
- (d) the time by which a final decision is likely to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD AND CONSUMER AFFAIRS (SHRI SATYA PAL SINGH YADAV): (a) to (d) The Indian Sugar Mills Association met the Minister (Food & Consumer Affairs) recently and submitted representations on the following two subjects: -

- (i) The formula for valuation of free-sale sugar to be purchased from domestic mills for meeting the deficit in levy account; and
- (ii) Increase of customs duty on imported sugar.

These representations are under examination in Government and the matter is likely to be decided early.

[Translation]

Freight of Urea

5939. SHRI KANTILAL BHURIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) the per tonne rate of secondary freight of urea in the country particularly in Madhya Pradesh and the year in which it was fixed. State-wise;
- (b) whether the present rate is substantially low according to the present value estimates; and
- (c) whether the Union Government propose to revise the rate of secondary freight of urea?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) The secondary freight rates for transportation of urea from rail head to block headquarters were fixed in 1985-86. However, for the seven hill States, namely, Himachal Pradesh, Jammu & Kashmir, Assam, Manipur, Sikkim, Tripura and Mizoram these were revised on 25.8.92 with retrospective effect. A Statement giving State-wise secondary freight rates of urea is enclosed.

(b) and (c) The revision of the rates of secondary freight of urea rests upon the final decisions of the Government on the recommendations of the High Powered Review Committee on Fertilizer Pricing Policy.

Statement Freight rates for secondary movement of Fertilisers

SI. No.	Name of the State	Secondary Freight rate in Rs. per MT
1	2	3
1.	Andhra Pradesh	Rs. 21/-
2.	Karnataka	Rs. 13/-
3.	Tamil Nadu	Rs. 13/-
4.	Kerala	Rs. 12/-
5.	Uttar Pradesh	Rs. 45/-
6.	Punjab	Rs. 19/-
7.	Haryana	Rs. 16/-
8.	Maharashtra	Rs. 8/-
9.	Madhya Pradesh	Rs. 41/-
10.	Rajasthan	Rs. 21/-
11.	Gujarat	Rs. 44/-
12.	West Bengal	Rs. 40/-